(b) if so, how many persons will be settled there and whether there is any scheme for starting some industry th^re?

Written Answers

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (aj and (b) Yes. A scheme for th* resettlement of 253 agriculturist families of new migrants from East Pakistan in Mari'rur has been sanctioned. The schem? is under implementation. There is no proposal at present for starting any industry there.

*454. [Transferred to the 22nd March 1965.)

INQUIRY INTO INCIDENTS AFTER RELEASE OF GODSE AND KARKARE

- ♦455 SHRI DEOKINANOAN NARA-YAN: Will the Minister of HOME AFFAIRS be pleased to refer to :he answer given to Starred Question No. 671 in the Rajya Sabha on the 18th December, 1964 and state.
- (a) whether any inquiry into the incidents consequential on the release of Godse and Karkare, the convicts in Mahatrua Gandhi Murder case, has since been held; and "
- (b) if so, whether any interim report has been received by Government?

THE MINISTER OF STATE IN -THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) No. Sir.

(b) Does not arise.

REGULARISATION OF SQUATTERS' COLONIES IN WEST BENGAL

f Shri D. L. SEN GUPTA: \ Shri BHUPESH GUPTA.

Will the Minister of REHABILITATION be pleased to state:

- (a) whether all the squattsrs' colonics in West Bengal have be;n regularised by giving 'Arpanpatras' to the refugees settlers there;
- (b) if not, what arc the difficulties in .the way of regularising them'.'

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) Out of 148 squatters' colonies in West Bengal accepted for regularisation, 135 liave been regularised in full and 8 in part, covering a total number of 17,047 families. All these families have also been given 'Arpanpatras'.

to Questions

(b) No major difficulties in regularising the remaining colonies have come to the notice of the Government of India beyond the normal legal and procedural requirements in regard to acquisition.

In some cases, however, the acquisition proceedings have been delayed by court injunctions obtained by interested parties.

EXPANSION OF BASAUNI REFINERY

- ♦457. SHRI S. C. DEB: Will the Minister of PETROLEUM AND CHEMICALS bo pleased to refer to tht, answer given to Starred Question No. 194 in the Rajya Sabha on 26th February, 1965 and state:
- (a) the magnitude of the expansion piogramme of the Batauni Refinery;
- (b) how long it will ta'cc to complete the programme; and
- (c) what are the terms of agreement with U.S.S-R. for the supply of the equipment for the expansion of the said Refinery?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYIJN KABIR): (a) The refineries capacity will be expanded from 2 million tonnes to 3 million tonnes per

- (b) The expansion is expected to be completed during 1966.
- (c) The hon'ble merabei is referred to reply to (b) of Starred Question No. 194 on 26th February, 1965.

SHORTAGE OF SCHOOL ATLAS FOR STUDENTS

- *458. SHRI N. PATRA: Will the Minister of EDUCATION be pleased to state:
- (a) whether Government are aware that students are experiencing a lot of difficulties for want of a school Atlas; and